

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-625/2015  
in OA-1558/2014  
MA-405/2016  
MA-780/2015**

**New Delhi this the 30<sup>th</sup> day of May, 2016.**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

S.K. Banerjee,  
Aged 55 years approx.  
s/o late Shri Jiban Banerjee,  
12/5, Sector-I,  
Pushp Vihar,  
New Delhi-110017. .... Petitioner  
(By Advocate: Shri Vinod Zutshi)

Versus

1. Prof. Ashutosh Sharma,  
Secretary to Government,  
Department of Science and Technology,  
Technology Bhawan  
New Mehrauli Road,  
New Delhi-110016.
2. Sh. Sanjay Kothari,  
The Secretary to Government,  
Department of Personnel and Training,  
3<sup>rd</sup> Floor, Lok Nayak Bhawan,  
Khan Market,  
New Delhi-110003. .... Respondents  
(By Advocate: Ms. Bhaswati Anukampa)

**ORDER (ORAL)**

**Hon'ble Sh. Shekhar Agarwal, Member (A)**

Today when this case was taken up for hearing, learned counsel for the respondents has produced a copy of the order passed by the respondents on 24.05.2016. On perusal of the same, both the sides agreed that the order of this Tribunal has been fully complied with. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

/ns/